

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).34872/2014

UNION OF INDIA DEPARTMENT OF REVENUE SECRETARY & ORS.Petitioner(s)

VERSUS

M/S TRAVELITE (INDIA)
(LIST ONLY SLP (C) 128-129 OF 2016 FOR CHAMBER)

Respondent(s)

WITH

SLP(C) No. 128-129/2016 (XI)

IA No. 1/2015 - CONDONATION OF DELAY IN FILING

IA No. 3/2015 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS, IA No. 5/2015 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 23301/2019 (IV-A)

Date : 25-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBER]

For Petitioner(s) Ms. Sunita Rani Singh, Adv.
Mr. B.Krishna Prasad, AOR

For Respondent(s) Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent stand served but neither
Vakalatnama nor memo of appearance has been filed.

The service is complete.

List as per roster.

(B.Parvathi)
Court Master

(Vijay Kumar)
Court Master